

handed over to the Pakistani side for investigation and appropriate action. Pakistan Foreign Secretary expressed the desire and determination of the Government of Pakistan to make all possible efforts for a successful conclusion of the Mumbai attack trial which is underway in Pakistan. He stated that Pakistan was determined not to allow its territory to be used for terrorist activity against any country, and said that the additional information provided by India on February 25, 2010 will be studied. Pakistan raised certain issues which were responded to appropriately, reiterating our national position on these issues. It was also decided to address urgent humanitarian matters.

(b) and (c) The two Foreign Secretaries have agreed to remain in touch and continue their endeavour to build trust and confidence.

Digging of tunnels near border

793. SHRIMATI SHOBHANA BHARTIA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government is aware that Pakistan has been digging tunnels in the Kairana hills area in Sargodha district of Punjab which is very near the Indian border;

(b) if so, the facts and details thereof;

(c) whether Government has since analyse the implications of the Pakistan tunnels; and

(d) the further steps Government proposes to take to check such acts of Pakistan near the Indian borders?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA): (a) and (b) Government has seen reports that Pakistan has dug tunnels in the Sargodha region in Punjab near the Indian border.

(c) and (d) Government monitors all such developments and is committed to taking all necessary steps to safeguard India's security.

Housing reconstruction scheme in Kerala

794. SHRI P. RAJEEVE: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether Government has any plan to allow fund of Rs.100 crores as Grant or Grant and Loan under JNNURM for the implementation of 'M.N. One Lakh Housing Reconstruction Scheme' to the State of Kerala; and

(b) if so, the details thereof?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) and (b) No, Sir. There is no such plan under Jawaharlal Nehru National Urban Renewal Mission (JNNURM) in the State of Kerala. However, seven projects with total project cost Rs. 343.67 Crore under the Sub-Mission Basic Services to the Urban Poor (BSUP) and 37 projects with total project cost Rs. 192.20 Crore under Integrated Housing and Slum Development Programme (IHSDP) components of the JNNURM have been approved for construction/up-gradation of 23,577 and 18,691 houses respectively in the State of Kerala. The details are given in the Statement-I to III.